

Funds allocated to M.P.

†*14. SHRI RAGHUNANDAN SHARMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the funds/amount allocated so far to Madhya Pradesh by the Ministry and its different organisations during the last three years and current year;
- (b) the purposes for which the said funds were allocated/utilised; and
- (c) the steps being taken to increase the amount of such funds?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (c) The Scheme-wise details of fund allocated/utilized in Madhya Pradesh, the purpose for which allocated/utilised and the steps being taken to increase funds, during the last three years and the current year under Plan and Non-Plan Schemes of Ministry of Labour and Employment are given in the Statement I and II, respectively.

† Original notice of the question was received in Hindi

Statement-I*Plan Funds allocated/utilized in Madhya Pradesh*

(Rs. in lakh)

Sl. No.	Name of the Scheme	2009-10		2010-11		2011-12		2012-13	Purpose for which these funds were allocated/utilized	Steps being taken to increase funds
		Fund Allocated	Fund Utilized	Fund Allocated	Fund Utilized	Fund Allocated	Fund Utilized	Fund Allocated		
1	2	3	4	5	6	7	8	9	10	11
1.	Central Board for Workers Education	35.63	35.63	46.65	46.65	91.08	91.08	11.70 (upto July, 2012)	For conducting the Training Proframmes in Unorganised sector including MGNREGA, GIA, Skill Development Initiative Scheme and Special Programmes as per target allotted to them	proposal was placed before the Planning Commission

2.	National Child Labour Project	–	560.92	–	608.24	–	1332.81	254.18 (Upto July, 2012)	For running of Project Societies and Special Schools for rehabilitation of Child Labour	A proposal for modification/upgradation of NCLP Scheme with more budgetary support is under examination
3.	Rehabilitation of Bonded Labour	45.40	45.40	–	–	–	–	No funds allocated till July, 2012	Survey of Bonded Labour in the State.	–
4.	Skill Development Initiative (SDI) based on Modular Employable Skill	–	–	362.94	Information not yet received from the State	448.95	Information not yet received from the State	3860.00 proposed to be released)	The funds allocated has to be utilized for the purpose of reimbursement of training cost to the Vocational Training Provider (VTP) and assessment fee to the students who are trained by the registered VTP and	The amount of fund is allocated on the basis of the Annual Training Plan submitted by the State Government and population ratio.

Written Answers

[8 AUG, 2012]

to Starred Questions

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1	2	3	4	5	6	7	8	9	10	11
5.	Vocational Training Improvement Project under World Bank assistance	1166.2*	1244.92* Utilization is against cumulative released Funds till the FY 2009-10)	1108.22*	1067.4*	723.57*	2463.5*	–	successfully cleared the assessment conducted by the assessing body. For upgradation of ITIs.	The amount of fund is allocated on the basis of Institute Development Plan (IDP) furnished by the State Government.
6.	Skill Development in 34 Districts affected by Left Wing Extremism (LWE)	–	–	–	–	632.60*	351.51*	281.09*	1. To establish capital assets of one ITI and two Skill Development Centres in Balaghat district. 2. To train 30 youth	–

42 Written Answers

[RAJYA SABHA]

to Starred Questions

									in long term courses of 1-2 year duration, 120 youth in short term courses of 3 months duration and 10 youth in instructor training courses. All the youth are from Balaghat district	
7.	Upgradation of 1396 Government ITIs through PPP	4750.00	4750.00	250.00	250.00	4250.00	4250.00	—	The funds were released for upgrading Government ITIs in the State	Does not arise as the scheme has ended in 2011-12

* Including state share

Statement-II*Non-plan funds allocated/utilized in Madhya Pradesh*

(Rs.in lakh)

Sl. No.	Name of the Scheme	2009-10		2010-11		2011-12		2012-13	Purpose for which these funds were allocated/utilized	Steps being taken to increase funds
		Fund	Fund	Fund	Fund	Fund	Fund	Fund		
		Allocated	Utilized	Allocated	Utilized	Allocated	Utilized	Allocated		
1	2	3	4	5	6	7	8	9	10	11
1.	Labour Welfare Organisation's Schemes in Jabalpur region in the state of M.P. including Chhattisgarh	3403.48	3251.31	3294.11	3215.37	2265.96	2167.96	1927.65	For Administrative purpose, Health, Education, Recreation, Housing and Water Supply Schemes	Funds are allocated as per the provisions made for the Ministry of Labour and Employment by the Ministry of Finance.

2.	Central Board for Workers Education	100.96	100.96	141.69	141.69	124.32	124.32	56.73 (upto July, 2012)	Pay and Allowances, Domestic Travel, Pensions for Pensioners of CBWE and other committed expenditure	Funds are allocated as per the provisions made for the Ministry of Labour and Employment by the Ministry of Finance.
3.	Employees State Insurance (ESI) Scheme (Paid by ESIC)	7899.00	8056.00	8758.00	8942.00	8984.00	9503.00	10953.00	For administering the ESI Scheme and for providing Benefits to IPs like Sickness Benefit, Maternity Benefit, Disablement	Budget allocated as per the number of employees covered under ESI Scheme and as per the estimated requirements

Written Answers

[8 AUG, 2012]

to Starred Questions

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1	2	3	4	5	6	7	8	9	10	11	46
									Benefit, Dependent Benefit and medical care as per the provisions of the ESI Act 1948		<i>Written Answers</i>
4.	Welfare Scheme of SC/ST and OBC: Coaching-cum- Guidance Centres (Jabalpur) Madhya Pradesh	30.64	22.04	27.34	16.52	26.24	25.63	26.20	To provide services to educate SC/ST job seekers registered with Employment Exchanges for enhancing their employability through coaching, counseling and related training programmes.	Funds are allocated as per the provisions made for the Ministry of Labour and Employment by the Ministry of Finance.	[RAJYA SABHA]
5.	Vocational	91.84	80.12	76.39	72.10	72.59	84.62	75.49	Vocational	Funds are	<i>to Starred Questions</i>

	Rehabilitation Centres for Handicapped (VRCs) (Jabalpur) Madhya Pradesh									Rehabilitation Centres are for handicapped persons providing services free of cost, working for evaluation, training and rehabilitation of the physically challenged persons.	allocated as per the provisions made for the Ministry of Labour and Employment by the Ministry of Finance.	Written Answers
6.	Employees' Provident Fund Organization Schemes	4517.90	3537.32	4880.61	3576.12	5536.79	4212.79	5634.75		The fund is allocated by EPFO to its offices in Madhya Pradesh for implementing the Employees' Provident Fund and Misc. Provisions Act, 1952 and administering the Schemes.	No steps are required to increase the amount of such funds as it is for meeting administrative expenditure only.	18 AUG, 2012 to Starred Questions